



Government of Jammu and Kashmir
Civil Secretariat, Social Welfare Department.
Civil Secretariat, J&K.

Notification,
Srinagar, the 19th October, 2016.

SRO 336 In pursuance of Sub-Section 2(a) of section 3 of the Jammu and Kashmir State Commission for Women, Act, 1999, the Government hereby nominates following eminent/reputed women as part-time-members to the State Commission for Women, with immediate effect:

1. Ms. Gulzara Masoodi, Kadlibal, Pampore, Kashmir .
2. Ms. Kavita Suri, Sarwal Colony, Jammu.

The term of office of the members shall be three years.

By order of the Government of Jammu and Kashmir.

Sd/

(Sajad Ahmad Khan) IAS
Secretary to Government.

No. SW/SCW/02/2016

Dated 19 -10-2016

1. Financial Commissioner/ Principal Secretaries/ Commissioner/ Secretaries to Government _____.
2. Principal Secretary to Hon'ble Chief Minister, J&K.
3. Principal Secretary to Hon'ble Governor, J&K.
4. Commissioner/ Secretary to Government, General Administration Department.
5. Divisional Commissioner Jammu/ Kashmir.
6. Director Information, J&K Srinagar.
7. All Deputy Commissioner _____.
8. Secretary J&K, State Commission for Women.
9. Secretary Legislative Assembly/ Council.
10. Concerned members.
11. Principal Pvt. Secretary to Chief Secretary.
12. Special Assistant to Hon'ble Minister _____.
13. PS to Hon'ble Minister of State _____.
14. PS to Commissioner/Secretary, to Government Social Welfare Department.
15. General Manager Government Press for immediate publication in next issue of Govt Gazette.

(Farooq Ahmad Malik)

Under Secretary to Government.